

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 210
IA (CA) No. 18/JPR/2024
CP No. 07/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Jagdish Tambi & Ors.

...Petitioners

Versus

M/s Ksheer Sagar Developers Pvt. Ltd. & Ors.

...Respondents

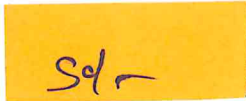
Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE DR. VELAMUR GOVINDAN VENKATA CHALAPATHY, TECHNICAL MEMBER

Present Through Video Conferencing: -


For the Petitioner : Mohit Khandelwal, Adv.
For the Respondent : Rishabh Khandelwal, Adv.

ORDER

Heard Mr. Mohit Khandelwal, Adv. appearing for the Petitioner. Mr. Rishabh Khandelwal, Adv. appearing for the Respondent. Due to paucity of time the matter could not be taken up today for hearing. List the matter on 22.10.2024.



(Velamur Govindan Venkata Chalapathy)
Technical Member



(Deep Chandra Joshi)
Judicial Member

October 07, 2024